



GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS
Office of Official Liquidator, High Court of Karnataka
Corporate Bhavan, No.26-27, 12th Floor,
Raheja Towers, M.G.Road, Bengaluru - 560 001.

No: OLB/KFAL/e-Auction/2018-19/01

Dated 29.05.2018

NOTICE FOR E-AUCTION OF AIRCRAFT



In compliance with the order dated 24.04.2018 passed in Writ Petition No. 3013 of 2014 Connected with Writ Petition No. 1673 of 2015 by the Hon'ble High Court of Judicature at Bombay, Online Global Bids are hereby invited for sale of Corporate Jet Airbus A319-133CJVT-VJM MSN 2650 of VIP configuration having 25 plus 6 seat capacity (with impressive exterior and interior layout design making it an ideal choice for corporate use) on "As Is Where Is" basis through e-auction scheduled from 28.06.2018 at 14.00 hrs. IST to 29.06.2018 at 14.00 hrs. IST. The bid shall be starting at (Opening Bid) USD 1900000/- (1.9 Million USD). The entire e-auction catalogue containing Technical Specifications of the subject Aircraft, Settled Terms and Conditions of Sale, Schedule of e-Auction, Guidelines for Online Registration of Bidders and Inspection Details etc., are available on website : www.mstcecommerce.com and can be viewed from 31.05.2018 onwards by clicking on "Forthcoming e-auction". The intending bidders may contact : **Sri. Satya Singh, Senior Manager, MSTC Ltd. Mob. No. 094531 88305, Sri. Damodharan, Branch Manager, MSTC Ltd. Mob. No. 098410 02253**

Sd/- (G.C.YADAV)
OFFICIAL LIQUIDATOR
HIGH COURT OF KARNATAKA
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Email: ol-bangalore-mca@nic.in

Place: Bengaluru
Date : 29.05.2018